

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
To be heard on Wednesday the 22nd day of November 2023 at 10.30 a.m
(VIRTUAL MODE)

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**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), and
Hon'ble Mrs. Shreesha Merla, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 398/2023 For Condone Delay IA No. 1227/2023	Ceyone Marketing Pvt. Ltd. Vs Windsor Edifices Pvt. Ltd.	Mr. Bharadwaja Rama Subramaniam	
2	Comp App (AT) (CH) (Ins) No. 399/2023 For Stay IA No. 1228/2023	Mr. Kunaparaju Sudharshan Varna, Suspended Board of Director of Bharat Waterfront Pvt. Ltd. Vs IL & FS Financial Services Ltd. & Anr.	Mr. Yogesh Jagia	
3	Comp App (AT) (CH) No. 86/2023 To implead IA No. 1218/2023	V Sundar Vs The Registrar of Companies	Mr. Rahul Balaji	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	Comp App (AT) (CH) (Ins) No. 307/2021 For Condone Delay IA No. 646/2021	Agarwal Coal Corporation Pvt Ltd Vs Nizam Energy Pvt Ltd	Mr. VN Dubey	
5	Comp App (AT) (CH) No. 73/2023	Rajeev Satpal Lakhanpal Vs Taashee Linux Services Pvt. Ltd.	Mr. M Sameer Hussain	Mr. TVS Kumar
6	Comp App (AT) (CH) (Ins) No. 83/2023 To Dispense with IA No. 299/2023 For Stay IA No. 300/2023	Dr. S Jackson Vs R Venkatakrisnan, Liquidator, St. John Freight System Ltd.	Mr. P Jesus Moris Ravi	Mr. Mayan H Jain

7	Comp App (AT) (CH) (Ins) No.237/2023 For Exemption IA No. 763 & 764/2023 Additional docs. IA No. 762/2023	Ashish Mishra Vs Expat Projects and Development Pvt. Ltd.	M/s PSP Legal Mr. Aditya Parolia	Mr. Uday Shankar RM
8	Comp App (AT) (CH) (Ins) No. 238/2023	Manda Satyanarayana Vs The Bank of Maharashtra Ltd. & 2 Ors. WITH	Mr. PS Suman	
9	Comp App (AT) (CH) (Ins) No. 239/2023	Manda Satyanarayana Vs The Bank of Maharashtra Ltd. & 2 Ors.	Mr. PS Suman	
10	Comp App (AT) (CH) (Ins) No. 345/2023 For Condone Delay IA No. 1049/2023 To dispense with IA No. 1050/2023 For Stay IA No. 1048/2023	Paradeep Port Authority Vs Sanjay Gupta, Liquidator of M/s Lanco Babandh Power Ltd. & Anr.	Ms. K Jayasudha	Ms. Shalya Agarwal
11	Comp App (AT) (CH) (Ins) No. 350/2023	Shri S. Palaniappan Liquidator of Nathella Sampath Jewelry Pvt. Ltd. Vs Nathella Prapanna Kumar & 7 Ors.	M/s S Indumathi Ravi & Associates	
12	Comp App (AT) (CH) (Ins) No. 354/2023 For Stay IA No. 1075/2023 Interim Injunction IA No. 1076/2023 Urgent Hearing IA No. 1077/2023	Sriharan Sripathmanathan rep by Mr.E. Sivanandam & Anr. Vs Malabar Hotels Pvt Ltd. & 7 Ors.	Ms. J Parimalam	Mr. Jose John- R1- R4, R7

For Directions

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
13	Res App No. 04/2023 in Comp App. (AT) (CH) (Ins) No. 149/2021 For Condone Delay IA No. 295/2021	Orlem Pharm Pvt. Ltd. Vs PVS Memorial Hospital Pvt. Ltd. & 3 Ors	Mr. Hari Radhakrishnan	Mr.Bijoy P Pulipra- R2 Ms. Ankita Paul- R3 Mr. Pradeep Joy

	For Stay IA No. 293/2021 To Dispense with IA No. 294/2021 To implead IA No. 329/2021			
		WITH		
14	Res App No. 05/2023 in Comp App (AT) (CH) (Ins) No. 203/2021 For Condone Delay IA No. 409/2021 To Dispense with IA No. 408/2021 For Stay IA No. 407/2021	St. Antonys Medical Distributors Vs PVS Memorial Hospital Pvt Ltd. & 3 Ors	Mr. Hari Radhakrishnan	Mr. Bijoy P Pulipra- R2 Mr. Pradeep Joy

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
15	TA (AT) No. 104/2021 (Comp App (AT) (Ins) No. 691/2020)	Securities and Exchange Board of India Vs Kerala Housing Finance Ltd. & 10 Ors	Mr. Rahul Unnikrishnan	Mr. PD Vincent (RP) Mr. PV Vinod-R1 Mr. Rama Subramaniam Raja Mr. AS. Aravind-R2
		WITH		
16	TA (AT) No. 105/2021 (Comp App (AT) (Ins) No. 692/2020)	Securities and Exchange Board of India Vs Kerala Housing Finance Ltd. & 10 Ors.	Mr. Rahul Unnikrishnan	Mr. PD Vincent (RP) Mr. PV Vinod-R1 Mr. Rama Subramaniam Raja Mr. AS. Aravind-R2
17	Comp App (AT) (CH) (Ins) No. 34/2021 For Stay IA No. 81/2021	OPG Power Generation Pvt. Ltd. Vs AKCT Cidambaram Cotton Pvt. Ltd.	Mr. Abhishek Jenasenan	Mr. T. Shanmugam
18	Comp. App (AT) (CH) No.33/2022 For Stay IA No. 393/2022	Ansarudeen Haneefa and Anr Vs Sulaiman Assanar Kunju and 3 Ors	Mr. Vipin Warriar	Mr. Yogindunath Sreenivas- R1, R3 & R4
19	Comp App (AT) (CH) (Ins) No.34/2022 For Stay IA No. 66/2022	Merin Jose Vs State Bank of India	M/s Biz & Legis Mr. Jolly John	Mr. Vinod PV
20	Comp App (AT) (CH) (Ins) No. 302/2021 For Stay IA No. 639 & 641/2021 To Dispense With IA No. 640/2021 To Implead	Kineta Global Limited Vs IDBI Bank Limited & 8 Ors	P. Wilson Associates	Mr. Varun Srinivasan R1- R6 Mr. J ManivannanR7 Mr. NP. Vijaykumar- R8 Mr. Akhil Bhansali- R9

	IA No. 97, 340 & 622/2022 To Vacate IA No. 92/2022 To Adv. Hg. IA No. 942 & 1052/2022 IA No. 417/2023			
		WITH		
21	Comp App (AT) (CH) (Ins) No. 8/2022 To Implead IA No. 621/2022	V Venkata Sivakumar Liquidator, The Jeypore Sugar Co. Ltd Vs IDBI Bank Ltd & 8 Ors	Mr. J Manivannan	Mr. Varun Srinivasan R1-R6 Mr. Akhil Bhansali- R9
22	Comp App (AT) (CH) (Ins) No. 85/2022 For Exemption IA No. 176/2022 For Stay IA No. 177/2022 For Urgent Hearing IA No. 178/2022	S Senthil Kumar Vs State Bank of India & Anr	Mr. K. Moorthy	Mr. K. Chandrasekaran- R1
23	Comp App (AT) (CH) (Ins) No. 91/2022	Expo Freight Pvt. Ltd. Vs Sripatham Venkatasubramaniam Ramkumar	Mr SR Raghunathan	Mr. Pradeep Joy
24	Comp App (AT) (CH) (Ins) No.113/2022 For Stay IA No. 264/2022 Urgent Hearing IA No. 265/2022	NK Hari Babu, Suspended Director, Indowind Energy Ltd. Vs Export-Import Bank of India & Anr.	M/s Ramalingam and Associates	Mr. T Ravichandran- R1 Mr. B Dhanaraj- R2
25	Comp App (AT) (CH) (Ins) No. 178/2023 Urgent Hearing IA No. 576/2023 For Stay IA No. 577/2023	Y Shivaram Prasad Vs S. Dhanapal, Liquidator of Servalakshmi Paper Limited & 4 Ors. WITH	M/s Ramani and Shankar	Mr. AM Ilango- R1 Mr. B Dhanaraj- R2 Ms. Abitha Banu- R5
26	Comp App (AT) (CH) (Ins) No. 180/2023 For Stay IA No. 579/2023	Indian Overseas Bank Vs Mr. S. Dhanapal Liquidator of M/s Servalakshmi Paper Ltd.	Mr. ML Ganesh	Mr. AM Ilango- R1 Mr. B Dhanaraj- R2

Copy to:

By the order of Hon'ble Member (Technical)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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